

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-125/2008/1342/A.

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Mrs. Helen Dawngliani,
Registrar, Gauhati high Court,
Aizawl Bench, Aizawl

Dated Guwahati, 26 February, 2021

Sub:- Casual leave.

Ref:- Your application dated 24.02.2021.

Madam,

With reference to the above, I am directed to inform you that your prayer for casual leave for four days w.e.f. 01.03.2021 to 04.03.2021 along with station leave permission w.e.f. 01.03.2021 to 05.03.2021, has been granted. The Jt. Registrar (Estt), Gauhati High Court, Aizawl Bench will look after the business of the Registry during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-125/2008/1343/A, dated 26.2.2021

Copy to:

1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)